

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 190(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017**

**NAME OF THE COMPANY:** M/s Primetals Technologies South Asia Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 66


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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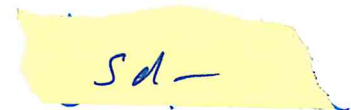
**Present:** Ms. Deepika Shori and Mr. Madhusudan Bose, Advocates for the Petitioner

**ORDER**

Ld. Counsel for the Petitioner submits that objections raised by the Department of the RD have been duly complied with on 29<sup>th</sup> September, 2017.

To come up on 8<sup>th</sup> November, 2017, for clarification, if any further default remains.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**